

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 1
CA(CAA)/14(AHM)2023

Order under Section 230-232 of
Co.Act, 2013

IN THE MATTER OF:

Yamuna Bio Energy Pvt Ltd
Kotyark Industries Ltd

.....Applicant

.....Respondent

Order delivered on ..13/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent :

ORDER

Heard Learned Counsel for the petitioner.

Matter stands adjourned for further consideration on 22.03.2023.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)